advance planning. Such an institute can collect information, conduct scientific study of irrigation systems and disseminate results. It can also develop structural designs suited to meet natural calamities and prescribe land use in cyclone and flood prone areas. Since Visakhapatnam already has a cyclone warning centre along with other related infrastructural systems it is ideally suited to have such a National Institute.

(iii) Need for setting up a low power T.V. transmitter at Siddipet in Medak district of Andhra Pradesh

[Translation]

SHRI YELLAIAH NANDI (Siddipet): Mr. Chairman, Sir, Siddipet in Medak district of Andhra Pradesh is an important commercial and cultural centre. It is situated at a distance of about 104 kms. from Hyderabad and it happens to be at an equi-distance from Karimnagar, Nizamabad and Warrangal districts. A number of famous artists, poets intellectuals and other respected persons belong to this region.

At present there is no low power relay station at Siddipet. As it happens to be about 104 kms. away from Hyderabad, T.V. programmes are not clearly visible here. The picture on T.V. screen is not clear and sound is not audible. It is very strange that inspite of the repeated demands of the local residents, no measures have been taken to set up a low power transmitter there. It is an extremely backward area in Telangana region and no attention is being paid to set up a low power relay station there. A number of memoranda have already been submitted to the Government and the matter has been raised in the House also.

Therefore, I would appeal to the Minister of Information and Broadcasting to take measures to set up a low power T.V. transmitter at Siddipet immediately.

(iv) Burning of Scheduled Caste/ Scheduled Tribes women by dacoits in Rewa district of Madhya Pradesh

SHRI YAMUNA PRASAD SHASTRI (Rewa): Mr. Chairman, Sir, two harijan women were burnt to death in the night of July 16, 1990 in the Khamhara village in Rewa district. A 60 year old woman, Jagrania died at the spot. Her daughter-in law Rania has been admitted to the Jawa Hospital in half-burnt condition and is on her death bed. In the half burnt condition, she has given birth to a daughter. This heart-rending tragedy has terrified the inhabitants in Rewa district. No proper financial assistance has been provided by the Government to the dependents of the deceased so far. Unprecedented terror is prevalent in the entire region. The dacoit named Hanuman, who committed this heinous crime, has not been apprehended so far.

Therefore, the Central Government is requested to take appropriate action in this regard.

(v) Need to lay broad gauge railway line between Etawah and Bhind-Gwallor Sheopur Section via Kota

SHRI CHAVIRAM ARGAL (Morena): Mr. Chairman, Sir, as the Morena district of Chambal division in Madhya Pradesh has been dacoit infested area development has not taken place in this region. Due to the Chambal ravines, means of transportation are also very limited.

Bhind-Sheopur narrow gauge line is the chief mode of transportation in this area. This line should be extended to Etawah and Bhind and Sheopur-Kota. A broad gauge line should be constructed from Etawah to Bhind, Gwalior, Sheopur via Kota. It would provide direct transport and trade facilities to Uttar Pradesh, Madhya Pradesh and Rajasthan. Besides transport it would be helpful for promotion of trade activities and shorter

[Sh. Chaviram Argal]

distance will enable the passengers to save their time and money. I would strongly urge the Government that broad gauge line should be constructed from Etawah to Bhind Gwalior and Sheopur vio Kota, the survey of which is already being conducted.

(vi) Need to declare the support price of Gwar and Moth

SHRI SHOPAT SINGH MAKKASAR (Bikaner): Mr. Chairman, Sir, with a view to enable the farmers to get reasonable price of their produce, the Ministry of Agriculture had fixed the support price of almost all the produces of the Rabi and Kharif crops, which ensured the benefit to the farmers. Alongwith the traders, the agencies of the Central Government and State Governments also started purchasing the agricultural produce.

But the Ministry of Agriculture did not take any decision to fix the support price of Gwar and Moth which is produced particularly in Rajasthan and other states of North India. As a result the businessmen purchased Gwar and Moth at very low rates in the open market. At the time of sowing, the seeds of Moth and Gwar which the farmers bought for Rs. 20 and Rs. 12/- per kg. respectively, were sold at Rs. 3/- and Rs. 2/- per kg. respectively. With a view to ensure remunerative prices to millions of farmers, the Ministry of Agriculture should immediately announce the support price of Gwar and Moth.

(vii) Need to inquire into the landslide at Neelkanth and Rishikesh and to increase the amount of compensation to the families of the dead as also to construct a pucca road from swargashram to Neelkanth to avoid recurrence to such mishaps

SHRI ASHOK ANANDRAO DESHMUKH (Parbhani): Mr. Chairman, Sir, due to the landslide in the difficult rocky path of Neelkanth near Rishikesh in Uttar Pradesh.

about 1000 or 1500 passengers were either killed or are missing. Hundreds of injured passengers died for want of medical treatment. Dead bodies of thousands of passengers were washed away by the strong current of water.

Pucca houses of villagers in the affected villages of Bhadsi (Bantola), Talli Talai and Malli Talai weere washed away and eleven members of two families were killed.

Sum of Rs. 5000/- is being paid as a compensation to depedents of the deceased. Rs. 2000/- for loss of cattle and Rs. 1000/- are being paid for the damage to houses. The amount should be raised to at least Rs. one lakh and rupees fifty thousand respectively.

16 kms. long hilly road from swargashram (Rishikesh) to Neelkanth should be made pucca to avoid recurrence of such mishaps. A Supreme Court judge should be appointed to enquire into this entire tragedy and special scheme should be chalked out for the development of the adjoining villages.

(viii) Need to close down the Rajneesh Ashram at Pune

SHRI RAM LAL RAHI (Misrikh): Mr. Chairman, Sir, Under the Rule 377 I would like to draw the attention of the House to a matter of urgent public importance.

Physicians have clearly held that AIDS is a dangerous disease and it is contacted through sexual relations and adultery. In order to prevent this disease, physicians of international repute have cautioned the countries and citizens time and again.

Late Acharya Rajneesh, the self proclaimed saint preached free sex at international level by his actions and by writing articles on its and indulged in loathsome propagation of sexual relations. As a result even the country like USA expelled Rajneesh and his followers from its soil to protect itself from the bad influence of the activities and teachings of the followers of Acharya